SI.	Name of Allottee	Category of	Date of
No.	S/Shri	accommodation	allotment
33.	Smt. Sewli Choudhary W/o	T-IV	25.4.1997
	Late Kirti Bhushan Choudhary		
34.	Arjun Singh Bhadoria	T-IV	19.3.1998
35.	Sita Ram Singh	T-IV	31.3.1995
36.	M.M. Hasan	T-IV	26.4.1990
37.	Syed Mir Qasim	T-VII	11.4.1990
38.	N.D. Tiwari	T-VI(B)	15.12.2000
39.	S.B. Chavan	T-VI(A)	9.8.2002

PAPERS LAID ON THE TABLE

Report of the Law Commission of India

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY): Sir, I lay on the Table:

I. A copy (in English and Hindi) of the One Hundred and Eighty-fourth Report of the Law Commission of India on the Legal Education and Professional Training and Proposals for Amendments to Advocates Act, 1961 and the University Grants Commission Act, 1956. [Placed in Library, See No. LT-7860/03]

II. A copy (in English and Hindi) of the One Hundred and Eighty-fifth Report of the Law Commission of India on the Reivew of the Indian Evidence Act, 1872 (volumes I, II, III and IV). [Placed in Library, See No. LT-7861/03]

MOU (2003-04) between the government of India of Ministry of Heavy Industries and Public Enterprises and the Engineering Projects (India) Limited.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SUBODH MOHITE): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and

Public Enterprises) and the Engineering Projects (India) Limited for the year 2003-04. [Placed in Library, *See* No. LT-7857/03]

- I. Notifications of the Ministry of Shipping.
- II. Report and Accounts (2001-02) of the Calcutta Dock Labour

Board, Kolkata and related papers

THE MINISTR OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND MINISTER OF STATE IN THE DEPARTMENT OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI TAPAN SIKDAR): Sir, on behalf on Shri Dilip Kumar Mansukhlal Gandhi, I lay on the Table:

- I.(A) A copy (in English and Hindi) of the Ministry of Shipping (Shipping Wing) Notification G.S.R. 196 dated the 10th May, 2003, publishing the Merchant Shipping (Management for the Safe Operation of Ships) Amendment Rules, 2003, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library, See No. LT-7853/03J
- (B) A Copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping (Port Wing), under subsection (4) of section 124 of the Major Port Trusts Act, 1963:
 - (1) G.S.R. 386(E) dated the 8th May, 2003, publishing the Calcutta Port Trust Employees (Conducted) Amendment Regulations, 2003.
 - (2) G.S.R. 393(E) dated the 12th May, 2003, publishing the Mumbai Port Trust Employees Housing Loan (Amendment) Regulations, 2003.
 - (3) G.S.R. 547(E) dated the 15th July, 2003, publishing the Visakhapatnam Port Employees (GPF) Amendment Regulations, 2003.
- II. A copy (in English and Hindi) of the Ministry of Shipping (Port Wing) G.S.R. 461 (E) dated the 6th June, 2003, publishing the Corrigendum to G.S.R. 757 (E) dated the 8th November, 2002, regarding the Calcutta Port Trust (Rectt. of HoDs) Amendment Regulations 2002. [Placed in Library, *See* No. LT-7852/03]